

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4761
ANSWERED ON:23.04.2010
DISBURSAL OF FUNDS UNDER RIDF
Rao Shri Nama Nageswara

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds allocated, released and utilized under the Rural Infrastructure Development Fund (RIDF) by the Government during the last three years, State-wise;
- (b) whether there is a continuous shortfall in the disbursement of funds under the RIDF;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the corrective measures taken/being taken by the Government to enhance the rate of disbursement and optimum utilization of the funds allocated under RIDF?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): National Bank for Agriculture and Rural Development (NABARD) has reported the details of the Rural Infrastructure Development Fund (RIDF) loans allocated, sanctioned and disbursed during the years 2007-08, 2008-09 and 2009-10 as under:

(Rs in crore)

Tranche	Allocation	Sanctions	Disbursement
RIDF-XIII (2007-08)	12,000	12,705.64	8,034.93
RIDF-XIV (2008-09)	14,000	14,708.02	10,458.64
RIDF-XV (2009-10)	14,000	15,629.82	12,387.54

The State-wise details of allocations & sanctions and disbursements are given in Annexure-I & II.

(b) & (c): From the above table, it may be observed that there is no continuous shortfall in the disbursement of funds under RIDF. The allocation under RIDF is announced every year and the same is sanctioned to various States during the year itself. Thus, there is no shortfall in sanctions. The projects sanctioned are implemented in the next 3-4 years. The achievement level of completed tranches is about 89% of the allocation. The balance 11% remained unutilised due to States' sourcing alternative funding, change in priority of the new Governments in the States, lapse/deletion of projects due to change in design/cost revisions, time overrun, etc.

(d) :National Bank for Agriculture and Rural Development (NABARD) has reported that the projects under RIDF are being monitored on an on-going basis by the implementing Departments of the State Government. Besides, the projects sanctioned under RIDF are also monitored at the State level by High Power Committee (HPC) headed by the Chief Secretary/Finance Secretary of the State, which meets on a quarterly basis. All the project implementing Departments and NABARD are members of the Committee with their own internal monitoring mechanism. NABARD has also been monitoring the RIDF projects through desk monitoring and field visits on a selective basis.